

HIGH COURT OF HIMACHAL PRADESH, SHIMLA-171001.

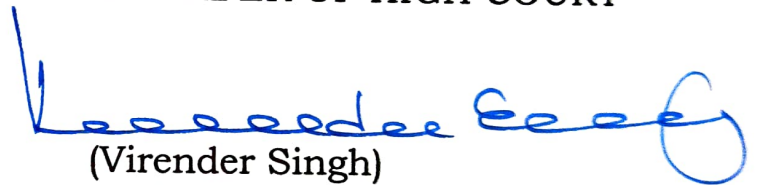
No.HHC/RG/C-19/2020-~~24~~

Dated Shimla, the 2nd July, 2020.

ORDER

Considering the prevailing situation, in partial modification of the resolution dated 16.4.2020, it has been decided that all the staff members of the Registry shall attend the office regularly. The instructions regarding social distancing issued by this Court as well as by the Competent Authority are to be adhered to in letter and spirit.

BY ORDER OF HIGH COURT

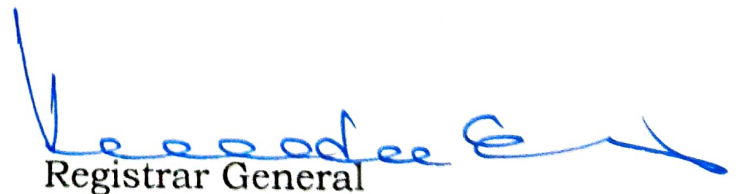


(Virender Singh)
Registrar General

Endst. No.HHC/RG/C-19/2020-

dated 2nd July, 2020.

Copy forwarded to all concerned.



Registrar General